### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 4263 ANSWERED ON 29/03/2022

#### DIFFICULTIES FACED BY MGNREGS LABOURERS

#### 4263. SHRI DEEPAK BAIJ:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether any study has been conducted to know the difficulties being faced by the labourers in the online payment of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in Naxalite areas;
- (b) whether the Government is contemplating to pay-in-cash under MGNREGS in Naxalites areas of Bastar division where bank branches are very few or far away;
- (c) the details of the difficulties being faced by the MGNREGS labourers to get payment from the Bank; and
- (d) whether any study has been conducted by the Ministry thereon and if so, the details thereof?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a)to(d): Under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), wage payment is made directly into the accounts of the beneficiaries through National electronic Fund Management System (NeFMS) as per DBT protocol.

As per the request of States/UTs exemption has been provided to release the payment either through e-FMS (currently for State of Manipur, UT of Dadara and Nagar Haveli and Daman and Diu, Andman & Nicobar) or cash payment in the selected areas of the States/UTs.

Currently in four Integrated Action Plan (IAP) districts **of Bastar division** of Chhattisgarh in Naxalite affected area namely, Bijapur, Dantewada, Narayanpur and Sukma, wage payment is released through cash for selected Gram Panchyats as per the request of State. Similarly, for unbanked areas of State of Manipur, in 34 blocks, wage payment is made through cash/cheque as per the request of State. At present 99.7 percent wage payment under Mahatma Gandhi NREGS is made through e-transfer.

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